

National Company Law Tribunal

Allahabad Bench

CP NO.1/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE COMPANY: M/S Vishwesh Dutt Tiwari v/s M/S Galaxy life Care Service Ltd

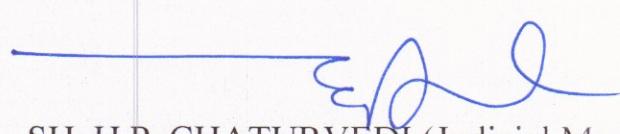
SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ADDESH TRIVEDI	PCS	Respondent - Plaintiff	Atma Teek
2.	VINEET SANKALP	ADVOCATE	Respondent	Observe
3.	ABHAY K. DAS	Adv.	Rep. No. 2 to 9	Atma Teek Q.

Order dated 17.02.2017

CP No.1/ND/2016 M/s Vishwesh Dutt Tiwari Vs. M/s Galaxy
Life Care Service Ltd

Parties are represented by their counsel. The case is part heard. However, the Learned Counsel for the respondents seeks time for argument because Senior Counsel is not available today due to his personal difficulty. List the matter on 24th March,2017 for further hearing.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.02.2017